

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 562 of 2020 in IA 782 of 2019 in CP(IB) 172/NCLT/AHM/2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2021**

Name of the Company: Jaihind Projects Ltd & Anr
V/s
Parthiv Parikh RP of Jaihind Projects Ltd
& Ors
Section 60(5) IBC r.w Rule 11 of NCLT rules,2016.


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Raheel Patel, advocate, appeared on behalf of Respondent No. 2 and requesting for time with the consent of advocate, Mr. Salil M Thakore for the Respondent.

The prayer is allowed.

List the matter on 15.03.2021.


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL
Dated this the 1st day of March, 2021


MANORAMA KUMARI
MEMBER JUDICIAL